

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2(a)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/03/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

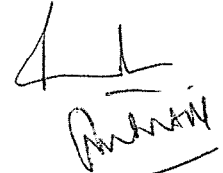
APPLICATION NUMBER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. GANESAN  
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1 Anant Merathia  
Poomima Devi  
Rishi Srinivas

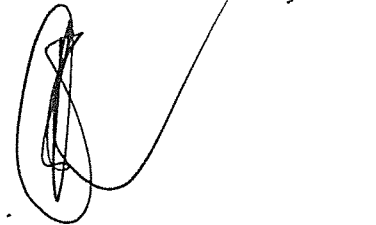
For Applicant/CA7  
Petitioner 7



2) for K S R & Co.

Dr. K.S. Rameshchandran P.C.S.  
M.K. PREETHA. Adv.

for  
Petitioners  
1 to 5.



3) For B. DIANARA S

Prakash

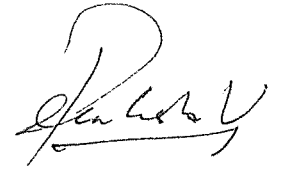
P.H. ARVINDH PANDIAN

4 CIBI NISHANU For

For R 6,7,8

- Sr ADV

- Counsel for R 1 to 5





ORDER

At request of the parties, list this matter on 11.04.2019.

- S.D -

(S.VIJAYARAGHAVAN)  
Member (Technical)

- S.D -

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)